

COURT NO. 25
THE HONOURABLE SRI JUSTICE T MALLIKARJUNA RAO

To be Heard on Thursday The 16th day of November 2023(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(BAIL PETITIONS)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>INTERLOCUTORY</u>					
1	CRLP/8892/2023	R.NAGABHUSHANA REDDY Vs THE STATE OF ANDHRA PRADESH	V SESHA KUMARI	PUBLIC PROSECUTOR (AP)	ANANTAPUR
2	CRLP/8893/2023	SURAJ MANDAL Vs THE STATE OF ANDHRA PRADESH	BONU RAMA SHANKAR RAO	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
3	CRLP/8895/2023	BUDARALLA SOMA LINGAM @ BUJJI Vs THE STATE	TORATI SHANMUKHA PRASANNA	PUBLIC PROSECUTOR (AP)	PRAKASAM
4	CRLP/8896/2023	MOGILI MANIKANTA RAJU Vs THE STATE OF ANDHRA PRADESH	U LOVA RAJU	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
5	CRLP/8897/2023	ANNUR RASOOL SAB Vs THE STATE	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	PUBLIC PROSECUTOR (AP)	YSR KADAPA
6	CRLP/8898/2023	RAVINUTHALA ANIL KUMAR Vs STATE OF ANDHRA PRADESH	C SUBODH	PUBLIC PROSECUTOR (AP)	SPS NELLORE
7	CRLP/8899/2023	Y ADINARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	PUBLIC PROSECUTOR (AP)	ANANTAPUR
8	CRLP/8900/2023	SENAGANA NAGA SATISH KUMAR Vs THE STATE OF ANDHRA PRADESH	KADIYAM NEELAKANTESWARA RAO	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
9	CRLP/8901/2023	MALLELA SURESH Vs THE STATE OF AP	DODDALA KOTESWRA RAO	PUBLIC PROSECUTOR (AP)	CHITTOOR
10	CRLP/8902/2023	TELAGAREDDY NAGA MANIKANTA @ BANDA MANI Vs STATE OF ANDRHA PRADESH	RAMA KRISHNA A	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
11	CRLP/8903/2023	ANKAM DEVAMATHA Vs THE STATE OF A.P	KOTHA VEERA NAGA PALLAVI	PUBLIC PROSECUTOR (AP)	KRISHNA
12	CRLP/8904/2023	REMU @ RAMOLU @ M MURTHI Vs THE STATE SUB INSPECTOR OF POLICE	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	PUBLIC PROSECUTOR (AP)	CHITTOOR
13	CRLP/8905/2023	THADI SYAM BABU Vs THE STATE OF ANDHRA PRADESH	SHAIK AFZAL MOHAMMED	PUBLIC PROSECUTOR (AP)	KRISHNA

14	CRLP/8906/2023	B PAWAN KALYAN NAIK Vs THE STATE OF ANDHRA PRADESH	JYOTHI RATNA ANUMOLU	PUBLIC PROSECUTOR (AP)	CHITTOOR
15	CRLP/8907/2023	DASARI PRASAD Vs THE STATE OF ANDHRA PRADESH	P SAI SURYA TEJA	PUBLIC PROSECUTOR (AP)	GUNTUR
16	CRLP/8908/2023	N SESHADRI NAIDU Vs THE STATE OF ANDHRA PRADESH	D KISHORE KUMAR	PUBLIC PROSECUTOR (AP)	CHITTOOR
17	CRLP/8910/2023	NIRMALAMMA Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	PUBLIC PROSECUTOR (AP)	CHITTOOR
18	CRLP/8911/2023	BOJJA CHANDRA SEK HAR @ CHANDRA RAO (A-1) Vs STATE OF AP	YARLAGADDA THARAKA RAMAN RAO	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
19	CRLP/8912/2023	SRI KODUR VENKAT BAVANI ARUN KUMAR Vs THE STATE OF ANDHRA PRADESH	RAVURI LEELA SAI SAMPATH	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
20	CRLP/8916/2023	V RAGHAVENDRA ACHARI Vs STATE OF ANDHRA PRADESH	BUTTA VIJAYA BHASKER	PUBLIC PROSECUTOR (AP)	KURNOOL
21	CRLP/8917/2023	JANAPAREDDY DEVA SRINU Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
22	CRLP/8918/2023	SUJITH KUMAR BEHARA Vs STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
23	CRLP/8919/2023	ESU DAS JENA Vs STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
24	CRLP/8920/2023	DHODDIPATLA CHENNAKESAVA Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
25	CRLP/8922/2023	K SUNIL Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP)	KURNOOL
26	CRLP/8923/2023	ADDANKI SRI VENKATA RAMAN @ VENKATA RAM Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAL	PUBLIC PROSECUTOR (AP)	KURNOOL
27	CRLP/8924/2023	SENAPATHI SAI Vs STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
28	CRLP/8925/2023	CHEMBETI SUSEELA Vs THE STATE OF ANDHRA PRADESH	PILLUTLA SAI AVINASH	PUBLIC PROSECUTOR (AP)	PRAKASAM

29	CRLP/8926/2023	PRADHANI BHUVANA Vs STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
30	CRLP/8927/2023	D SHAIK ISMAIL Vs STATE OF ANDHRA PRADESH	P NARASIMHULU		ANANTAPUR

INTERLOCUTORY (REGULAR BAILS)

31	IA/1/2023 Relaxation Petition CRLP/7058/2023	AKUMALLA VENKATA LAKSHMAMMA Vs	THATHIREDDY ASHOK SRIVASTAVA	- PUBLIC PROSECUTOR (AP)	KURNOOL
32	CRLP/7951/2023 IA 2/2023 Miscellaneous Petition	SRI NARA CHANDRA BABU NAIDU Vs THE STATE OF ANDHRA PRADESH	G V L MURTHY GOLLA BASAVESWARA RAO	Y.N.VIVEKANANDA SPL.PP CID EOWII at 2:15PM	GUNTUR
33	CRLP/8504/2023	KONA DURGA PRASAD @ DURGARAO Vs THE STATE OF ANDHRA PRADESH	RAYALA BHAGYA RAJA	PUBLIC PROSECUTOR (AP)	KRISHNA
34	CRLP/8616/2023	NAKKINA SAMPATH KUMAR @ SAMPATH Vs STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
35	CRLP/8647/2023	SUDHEER RAJENDRA PRASAD Vs THE STATE OF ANDHRA PRADESH	RAJA REDDY KONETI	PUBLIC PROSECUTOR (AP)	GUNTUR
36	CRLP/8692/2023	KOTAMSETTI RAJESH Vs THE STATE OF ANDHRA PRADESH	ARRABOLU SAI NAVEEN	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
37	CRLP/8695/2023	KAKATI LOVA RAJU Vs STATE OF ANDHRA PRADESH	KADIMISETTY SAI SREENADH	PUBLIC PROSECUTOR (AP)	PRAKASAM
38	CRLP/8696/2023	SHAIK ABDUL SATTAR Vs THE STATE OF ANDHRA PRADESH	SRINIVASU L	PUBLIC PROSECUTOR (AP)	CHITTOOR
39	CRLP/8697/2023	DHANA SEKHAR Vs THE STATE OF A.P.	SRINIVASU L	PUBLIC PROSECUTOR (AP)	CHITTOOR
40	CRLP/8699/2023	THOMAS MARIYAN LUVIYARASAN Vs STATE OF ANDHRA PRADESH	PANUKU RAJESH KUMAR	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
41	CRLP/8700/2023	ADIGARLA DEVUDU NAIDU Vs THE STATE OF ANDHRA PRADESH	T D PANI KUMAR	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
42	CRLP/8701/2023	GUMMADI SAI KRISHNA @ SAI Vs THE STATE OF ANDHRA PRADESH	ARRABOLU SAI NAVEEN	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM

43	CRLP/8702/2023	RUDRABOINA BALAKRISHNA Vs THE STATE OF ANDHRA PRADESH	B JAYA PRABHAKARA RAO	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
44	CRLP/8706/2023	PADAMATA VENKATA KRISHNA MURTHY GOUD @ PADAMATA KARTHIK Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	PUBLIC PROSECUTOR (AP)	KRISHNA
45	CRLP/8715/2023	ANNAMDEVARA MOHAN SIVA SANKAR @ SIVA Vs THE STATE OF ANDHRA PRADESH	B.SUDHAKAR KUMAR	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
46	CRLP/8718/2023	RAHUL KUMAR MISRA Vs THE STATE OF AP	MEKALA ANUSHA	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
47	CRLP/8719/2023	GANDAVARAPU TARUN KUMAR Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
48	CRLP/8722/2023	BASTTINA CHANDU Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
49	CRLP/8729/2023	SETTY SHIVARAM Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
50	CRLP/8733/2023	VISWANADH @ VISWANADH POWAR Vs THE STATE OF A.P	MEKALA ANUSHA	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
51	CRLP/8734/2023	DATLA BALA VENKATA SATYANARAYANA RAJU @ SATISH RAJU Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
52	CRLP/8786/2023	NERAM HARISH BABU Vs THE STATE OF ANDHRA PRADESH	A S C BOSE	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
53	CRLP/8787/2023	JAKKIREDDI RAJA GOPAL REDDY Vs THE STATE OF ANDHRA PRADESH	AYESHA AZMA S	PUBLIC PROSECUTOR (AP)	KURNOOL
54	CRLP/8788/2023	YEDDU PRATHIN KUMAR @ PANDU Vs THE STATE OF ANDHRA PRADESH	DOMMETI SUDHAKAR	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
55	CRLP/8792/2023	MAKIREDDY RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
56	CRLP/8794/2023	NALLA BATH ANJI BABU Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM

57	CRLP/8799/2023	KARRIKATTA MADHU Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
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INTERLOCUTORY (ANTICIPATORY BAILS)

58	IA/3/2023 Cancelation of Bail CRLP/1316/2022	THE STATE OF ANDHRA PRADESH Vs	Y.N.VIVEKANANDA SPL.PP CID EOWII	T.M.K CHAITANYA (SC FOR EOW II CID) V V V SATYANARAYANA MURTHY	KRISHNA
59	IA/1/2023 Relaxation Petition CRLP/1316/2022	YOGESH GUPTA Vs	V V V SATYANARAYANA MURTHY	- T.M.K CHAITANYA (SC FOR EOW II CID)	KRISHNA
60	CRLP/7601/2023	YOGESH GUPTA Vs THE STATE OF ANDHRA PRADESH	MURTHY NAGENDRA SAGAR BABU	Y.N.VIVEKANANDA SPL.PP CID EOWII	KRISHNA
61	CRLP/7374/2023	KODI VEERA VENKATA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	KONA N.D.V.RAMANA RAO	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
62	CRLP/7969/2023	CHANDRA SEKHAR PAWAN KUMAR Vs THE STATE OF ANDHRA PRADESH	MALIREDDY GOWTHAM	PUBLIC PROSECUTOR (AP) Filed IA(SR) 95614 of 2023 (For orders of the Hon'ble Court)	SPS NELLORE
63	CRLP/8210/2023 IA 1/2023 Amendment Petition	PALLAMPARTHI DILEEP Vs THE STATE OF ANDHRA PRADESH	N BHARATH SIMHA REDDY	PUBLIC PROSECUTOR (AP) N.S.V.ROHIT	SPS NELLORE
64	CRLP/8449/2023	GADDALA ANJAN KUMAR Vs THE STATE OF ANDHRA PRADESH	K L N SWAMY	Y L SIVAKALPANA REDDY(SC CUM SPL PP CID)	GUNTUR
65	CRLP/8590/2023	HAKKIM BASHA Vs THE STATE OF ANDHRA PRDESH	PASALA PONNA RAO	PUBLIC PROSECUTOR (AP) NAGARAJU NAGURU R2-Vakalat filed	CHITTOOR
66	CRLP/8681/2023	EEPURU SRIDHAR REDDY Vs THE STATE OF ANDHRA PRADESH	A RADHAKRISHNA	PUBLIC PROSECUTOR (AP)	SPS NELLORE
67	CRLP/8781/2023 IA 1/2023 Miscellaneous Petition	SRI KOLLU RAVINDRA Vs THE STATE OF ANDHRA PRADESH	T VISHNU TEJA	Y L SIVA KALPANA REDDY	GUNTUR

COURT NO. 25**THE HONOURABLE SRI JUSTICE T MALLIKARJUNA RAO****To be Heard on Thursday The 16th day of November 2023(AFTER BAIL PETITIONS - PROCEEDINGS THROUGH HYBRID MODE)****(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>					
68	AS/418/2014 IA 3/2018 Direction Petition IA 2/2018 Direction Petition	GUJJU POLL VENKATA RAMESH Vs GUJJU SATYA GOWRI @ GOWRI PADMAVATHI	M/S INDUS LAW FIRM CH JAGADEESH KUMAR	K JYOTHI PRASAD	EAST GODAVARI
<u>FOR ADMISSION</u>					
69	CRLRC/1036/2023 IA 1/2023 Suspension Petition	BURRAMUKKU PAMULA REDDY Vs KAMBAMPATI DEVENDRA RAO	KARUMANCHI INDRANEEL BABU	PUBLIC PROSECUTOR (AP)	GUNTUR
70	CRLRC/1037/2023 IA 1/2023 Stay Petition	SYED SURAJ Vs SMT DILSHAD	VENKATA MOHAN RAO PATHAKOTA	PUBLIC PROSECUTOR (AP)	KRISHNA
71	CRLRC/1038/2023 IA 1/2023 Dispense with Petition IA 2/2023 Bail (u/s 397(1))	N NIRMALA Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR (AP)	CHITTOOR
72	CRLRC/1039/2023 IA 3/2023 Miscellaneous Petition IA 1/2023 Dispense with Petition IA 2/2023 Suspension Petition	VUTLA KANAKA MALLIKHARJUNA RAO Vs THE STATE OF ANDHRA PRADESH	OMKAR D	PUBLIC PROSECUTOR (AP)	GUNTUR
73	CRLRC/1040/2023 IA 1/2023 Bail (u/s 397(1))	GURRALA KAMESWARA RAO Vs BATHINA VENKATA RAMANA	M SRI ATCHYUT	PUBLIC PROSECUTOR (AP)	EAST GODAVARI

COURT NO. 25
THE HONOURABLE SRI JUSTICE T MALLIKARJUNA RAO

To be Heard on Thursday The 16th day of November 2023(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS					
74	CRLRC/991/2023 IA 1/2023 Suspension Petition	P N MANJUNATH Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	PUBLIC PROSECUTOR (AP)	ANANTAPUR
ADMISSION					
75	CRLRC/238/2019 WP/5060/2019	SPECIAL DEPUTY TAHSILDAR Vs D.SUBBA RAO	GP FOR CIVIL SUPPLIES (AP)	PILLIX LAW FIRM PUBLIC PROSECUTOR (AP) cs	KRISHNA
76	WP/5060/2019 IA 1/2019 Direction Petition	DARSI SUBBA RAO Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	GP FOR CIVIL SUPPLIES (AP)	YSR KADAPA
77	CRLRC/703/2023 IA 1/2023 Suspension Petition	SHAIK MOHAMMED ALI Vs SHAIK SUMIYA SULTHANA	SHAIK MOHAMMED ISMAIL	SIVA NAGARJUNA SIDHADAPU PUBLIC PROSECUTOR (AP) cs	ANANTAPUR
78	CRLRC/907/2023 IA 1/2023 Dispense with Petition IA 2/2023 Suspension Petition	E.NAGABUSHANAM Vs THE STATE OF ANDHRA PRADESH	P NARASIMHULU	PUBLIC PROSECUTOR (AP) cs	ANANTAPUR
79	CRLRC/941/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition	SD.KHAJA HUSSAIN Vs SK.SHABBIR AHAMED	K PALLAVI	B SARVOTHAM REDDY PUBLIC PROSECUTOR (AP) R1-Vakalat filed cs	SPS NELLORE
80	CRLRC/1016/2023 IA 1/2023 Dispense with Petition IA 2/2023 Suspension Petition	KALIDINDI VARAHA VENKATA NARSIMHA RAJU @ KRIASHNAM RAJU Vs THE STATE OF ANDHRA PRADESH	VIJAYA KUMAR NAIDANA	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
INTERLOCUTORY					
81	CRLRC/744/2019 IA 1/2021 Vacate Stay Petition	TIRUMALASETTY GANGADHAR Vs STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR (AP) N SIVA REDDY cs	EAST GODAVARI
82	CRLRC/461/2022 IA 1/2023 Vacate Stay Petition	THAMAVARAPU GURUMOORTHY Vs MADDISETTY VENKATA RAO	Y N ANJANEYACHARYULU	KOMARA PRUDHVI RAJ PUBLIC PROSECUTOR (AP) cs	SPS NELLORE
FOR EXTENSION OF INTERIM ORDERS					
83	CRLRC/517/2022 IA 1/2022 Stay Petition	RAVULA VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	INAKOLLU VENKATESWARLU	cs	GUNTUR
84	CRLRC/209/2023 IA 1/2023 Receive Docs Petition IA 3/2023 Extension Petition IA 2/2023 Stay Petition	SHAIK. INTHIYAZUDDIN Vs THE STATE OF ANDHRA PRADESH	V NITESH	PUBLIC PROSECUTOR (AP) cs	KRISHNA

85	CRLRC/213/2023 IA 1/2023 Receive Docs Petition IA 3/2023 Extension Petition IA 2/2023 Stay Petition	SHAIK. INTHIYAZUDDIN Vs THE STATE OF ANDHRA PRADESH	V NITESH	PUBLIC PROSECUTOR (AP) cs	KRISHNA
86	CRLRC/215/2023 IA 1/2023-Receive Docs Petition IA 3/2023-Extension Petition IA 2/2023-Stay Petition	SHAIK.INTHIYAZUDDIN Vs THE STATE OF ANDHRA PRADESH	V NITESH	PUBLIC PROSECUTOR (AP) G V R CHOUDARY cs	KRISHNA

(AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP)